

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 18 OF 2016 & IA NO. 37 OF 2016

Dated: 3rd March, 2016

In the matter of :

Ms. Swati Power Ltd.

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **22.03.2016.**

COURT MASTER